

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015, IA NO. 898 OF 2017 &
IA NO. 174 OF 2018 AND
APPEAL NO.125 OF 2016 & IA NO. 280 OF 2016

Dated : 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matters of:

APPEAL NO. 122 OF 2015 &
IA NO. 194 OF 2015, IA NO. 898 OF 2017 & IA NO. 174 OF 2018

Gail Gas Ltd.	Versus Appellant(s)
Petroleum & Natural Gas Regulatory Board & Ors.	 Respondent(s)
Counsel for the Appellant(s) :	Mr. Ajit Pudussery Mr. Ajeet Singh Verma	
Counsel for the Respondent(s) :	Mr. S. K. Pandey for R-2 Mr. R. V. Sinha Mr. Vaibhav Pratap Singh for R-3	

APPEAL NO.125 OF 2016 &
IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd.	Versus Appellant(s)
Petroleum & Natural Gas Regulatory Board & Ors.	 Respondent(s)
Counsel for the Appellant(s) :	Mr. S. K. Pandey	
Counsel for the Respondent(s) :	Mr. R. V. Sinha Mr. Vaibhav Pratap Singh for R-2 Mr. Ajit Pudussery Mr. Ajeet Singh Verma for R-3 & 4	

ORDER

Since the matter is likely to be compromised as submitted by the learned counsel for the parties, list these matters for hearing on **4-2-2019.**

(B. N. Talukdar)
Technical Member (P&NG)
tpd/js

(Justice Manjula Chellur)
Chairperson